

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.48/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA 63/2016 In CP No.21/2010
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd
NAME OF THE PETITIONER(S)	J Narsimham Rao & (04) Others
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Bipin Shukla	Adv.	9820046084	B
For Applicant			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M/s. Sharad Sanghi & Associates	Advocate	Pl: 9248585914 sanghisarad@gmail.com	S

Heard Mr. Bipin Kumar Shukla for the Applicant and M/s. Sharad Sanghi & Associates, learned counsel for the Respondents.

Post the Case on 01.01.2018.


Member (Technical)

Srikanth


Member (Judicial)